

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 788 of 2021

1. Md. Salman @ Md. Salman Alam
2. Md. Sonu @ Md. Shahnawaz Ali

... Petitioners

Versus

The State of Jharkhand

... Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioners : Mr. Shadab Eqbal, Advocate

: Mr. G.K. Sinha, Advocate

For the State

: Mr. R.R. Ravi Das, Addl. P.P.

Order No.03 Dated- 12.04.2021

Heard the parties through video conferencing.

The learned counsel for the petitioners prays for time.

Prayer for time is allowed.

List this anticipatory bail application after four weeks.

(Anil Kumar Choudhary, J.)

Sonu/Gunjan-